

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.105

New IA(Com.A)- 20/2023

In

CAA-31(ND)/2020

IN THE MATTER OF:

M/s. Anurag Dealcom Private Limited And Gangadham Agencies Private Limited.

.... APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:

For the OL

: Ms. HemlataRawat Counsel for OL

For the RD

: Ms. Shankari Mishra for RD

For the I.T. Department

: Mr. Sanjay Kumar and Ms. Easha; Standing Counsels for Income
Tax Department

ORDER

New IA(Com.A)- 20/2023:-

It is submitted that CAA-31(ND)/2020 is listed on 02.02.2023. Let this matter be listed in high on board.

IA(Com.A)- 20/2023 is **disposed of.**

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)